

Name of the Corporate Debtor: Debtone Corporate Advisory Private Limited
Date of commencement of Liquidation: 01.03.2024 (Order Published on 04.03.2024)
List of for Stakeholders as on date 04.04.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?			% of voting share in SCC	
1	Soughat Ghosh	13.03.2024	4,07,77,467.00	4,07,77,467.00	Unsecured	-	No	93.92%	-	0	
2	Tapati Gosh	13.03.2024	8,80,000.00	8,80,000.00	Unsecured	-	No	2.03%	-	-	
3	Ajay Martanda Varma	17.03.2024	17,60,000.00	17,60,000.00	Unsecured	-	No	4.05%	-	-	
Total			4,34,17,467.00	4,34,17,467.00				100.00%			

In the matter of Debtone Corporate Advisory Private Limited

Liquidator
Manish Lalji Dawda
Registration Number: IBBI/PA-001/IP-P02506/2021-2022/13797
AFA No: AA1/13797/02/170724/105908 valid upto: 17.07.2024
Date: 08.04.2024
Place: Mumbai



Manish Lalji Dawda
Insolvency Professional
Reg. No. IBBI/PA-001/IP-P02506/2021-2022/13797